

and is a signatory with certain reservations to the Agreement arrived there. No plan covering the frequency assignments to all circuits in the world was prepared. Plans for certain services only were adopted and India has agreed to them subject to her reservations.

(c) The Wireless Planning & Co-ordination Branch has been progressively clearing frequencies and implementing the assignments in the approved plans.

Sardar Hukam Singh: May I know whether the allotment made by the Geneva Conference placed us in a handicap because that allotment could not meet our requirements?

Shri Raj Bahadur: As a matter of fact, so far as radio services are concerned we are not as well developed as the other important countries in the world are. The Extraordinary Administrative Radio Conference at Geneva had only adopted plans for the distribution of frequencies for the aeronautical and maritime mobile services and for services in the frequency bands between 14 kilo-cycles and 2,850 kilo-cycles. With regard to the remaining sector of the spectrum between 3,950 kilo-cycles and 27,500 kilo-cycles no agreements could be arrived at. And all countries have been left at that.

Sardar Hukam Singh: May I know whether our body has cleared our frequencies which may be free from harmful international interference?

Shri Raj Bahadur: This is one of the functions of the Wireless Planning & Co-ordination organisation. We try to protect our services against harmful international interference. We also try to explore the other for free frequencies or frequencies which can be made available to us.

Sardar Hukam Singh: Because it is its function I wanted to know whether it has succeeded in performing that function and, if so, to what extent.

Shri Raj Bahadur: The organisation came into being as late as 1952. It has been carrying on one of its important functions, namely, implementing the decisions of the Extraordinary Administrative Radio Conference. And it has been trying to fit in the requirements of the aeronautical and mobile maritime services as well as other navigational services, to the bands of frequencies which have been allotted therein. There is a long list of items about what has been done. But so far as exploring new frequencies is concerned, it has started a small monitoring organisation. And as time proceeds and our equipment is made more and more perfect we shall try to avail of that.

Shri S. C. Samanta: May I know, Sir, whether the C.C.I.R. Study Group of the E.A.R.C. under the chairmanship of an Indian has studied the maximum power for short distance high frequency broadcasting in tropical zones?

Shri Raj Bahadur: That is also one of the subjects to which it devotes its attention.

PAYMENT OF MONEY ORDERS

*708. **Sardar Hukam Singh:** Will the Minister of Communications be pleased to state:

(a) whether the police enquiry in respect of money orders purporting to have been issued from Chandni Chowk, Delhi, and Meerut City post offices, whose value was paid in March 1953 from Dhanbad Head Office referred to in unstarred question No. 38 asked on the 4th August, 1953 has been completed; and

(b) what action has been taken as a result of the enquiry?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The case is still under police enquiry.

(b) Does not arise.

Sardar Hukam Singh: May I know whether any postal employees are also being tried?

Shri Raj Bahadur: An ex-postal employe named Balwant Singh, son of Sardar Natha Singh of Gurdaspur has been found to be connected with the crime.

Sardar Hukam Singh: What were the special difficulties in completing the enquiry? It has taken so long.

Shri Raj Bahadur: It means going into the records of the post offices concerned and trying to find out the various missing links of evidence.

VETERINARY RESEARCH INSTITUTE

*709. **Sardar Hukam Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Indian Veterinary Research Institute has been recognised as an International Training Centre in the manufacture of biologicals;

(b) whether any students from foreign countries have come here to conduct research in this Institute since its recognition; and

(c) what progress has been made towards improvement of methods for manufacture of various sera and vaccines?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):

(a) No. The question of recognition of the Veterinary Research Institute as an International Training Centre in the manufacture of biologicals does not arise because there is no international agency charged with the function of extending such recognition. However, for the specific purpose of training in the manufacture of virus vaccines in freeze-dried form the F.A.O. recognised the Institute for such training and conducted a course which was attended by trainees from India and a number of other countries.

(b) No.

(c) The manufacture of certain virus vaccines in dry form by the freeze-drying process constitutes the latest improvement in the methods of manufacturing vaccines.

Sardar Hukam Singh: May I know whether our Institute manufactured any biological products which were sent to foreign countries as well, during 1953?

Shri M. V. Krishnappa: I want notice for that.

RAILWAY USERS' CONSULTATIVE COMMITTEES

*710. **Shri S. C. Samanta:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that complaints have been received as regards the non-inclusion of representatives of Passengers' Associations in Regional or Divisional Committees of the Railway Users' Consultative Committees;

(b) if so, from what zones;

(c) what is the nature of the complaints; and

(d) whether it is a fact that long established Passengers' Associations have been denied representation, and representatives from organisations of less standing have been taken in?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) and (b). A few complaints have been received against the non-representation of certain Passengers' Associations on the Regional or Divisional Railway Users' Consultative Committees on the Western, Eastern, Southern and North-Eastern Railways.

(c) The complaints are generally against non-inclusion of the representative of specific associations on the Regional and Divisional Committees.

(d) No.

Shri S. C. Samanta: May I know whether new organisations in Calcutta of one year's standing have been represented while associations of four or five years' standing have not been consulted and taken in?

Shri Shah Nawaz Khan: In the constitution that has been worked out